

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 02nd January, 2024 at 04.30 p.m. ;**

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The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Bharat P. Deshpande** will take up the matter, as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 22.12.2023

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)